135

have been sanctioned to all those whose names were recommended by Members of Parliament (Lok Sabha) during January to March 91; and

(b) if not, what steps are being taken in the matter so that the recommendations given by M.P. may be fulfilled?

THE MINISTER OP PETROLEUM AND NATURAL GAS (SHRI SHANKARANAND): (a) No, Sir.

(b) The pending cases are being looked into.

Representation employees of of **Indian Airlines**

1028. SHRI GURUDAS DAS GUPTA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Indian Airlines authorities have received any representation on 3rd June, 1991 signed by more than 100 employees;
 - (b) if so, the details thereof; and
 - (c) if so, Government's reaction thereto?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA), (a) Ye;, Sir.

- (b) The Administrative offices of Indian Airlines were declared close on "20-5-91, 22-5-91 and 24-5-91 on account of Lok Sabha Elections, the demise of Shri Rajiv Gandhi and his funeral respectively. However, the Ro frvation Office of Vidian Airlines which is essential for the operations of air services was not closed on these days. The employees of the Reservation Office' have demanded that they should be given 'days- off' in lieu and a similar practice should be followed in future
- (c) It is not possible to acced to the "emEnd of the employees in this matter?

मारत कोकिंग कोल लि॰ के श्रद्धांस-एवं प्रब द्य निदेशक के विरुद्ध शिकायत

- 1029. थी राभ सबधेश सिंह: क्या कोचला मंत्री यह बताने की उपा करेंगे
- (क) क्या यह सच है कि भारत को किंग कोल लिं० के ग्रध्यक्ष एवं-प्रवंध निदेशक श्री गायर धनवाद में अपनी तैनाती से पूर्वं कई घोटालों में शामिल रहे हैं ;
- (ख) क्या यह सच है कि उनके कई लंब धियों को भी नियमों और मानदंडों का उल्लंघन करके नियुक्त किया गया था और उन्होंने कई कोयला डीलरों के भी नाजायज लाभ पहुंचाया है ; श्रीर
- (ग) क्या सरकार इसकी जांच ब्यूरों से जांच कराएगी ?

कोयला मंद्रालय में उप मंद्री (श्री एत.बी. नयमेगोडा):(क) कोयला मंत्रालय को इस बात की जानकारी नहीं है कि श्री माथुर धनबाद में तैनात किए जाने से पूर्व किसी प्रकार के घोटाल में शामिल

- (ख) इस प्रकार की ऐसी कोई घटना कोयला मंत्रालय के नोटिस में नहीं लाई गई है।
- (ग) यदि सरकार के नोटिस में कोई विशिष्ट अनियमिताएं लाई गई तो नियमों के स्रंतर्गत उपयुक्त कार्रवाई की जाएगी।

1030. [Trans/erred 1st August 1991.]

Royalty on coal to Assam

- 1031. DR. NAGEN SAIKIA: Will the Minister of COAL .be pleased to state:
- (a) whether the distributing point of coal from Assam has been located in West Bengal;